

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.12/9/AMR/2021		9 of IBC	Govind Service Agencies Vs BGR Energy Systems Ltd

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Withdrawal memo is filed seeking to withdraw the CP(IB) No.12/9/AMR/2021. The same is taken on record and the CP(IB) No.12/9/AMR/2021 is dismissed as withdrawn.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**